

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:313

ANSWERED ON:25.02.2015

HOUSING FOR URBAN POOR

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is committed to provide affordable housing and sanitation facilities to urban poor of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to accord the status of 'infrastructure' sector to the housing sector for its promotion;
- (d) if so, the details thereof;
- (e) whether the Government propose to provide affordable housing in all the municipalities township of the country; and
- (f) if so, the details thereof along with funds sanctioned/utilised for various schemes for the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a), (b), (e) & (f): It is the responsibility of States to provide affordable housing to all citizens, as 'Land' and 'Colonisation' are State subjects. However, in order to supplement the efforts of the State Governments in providing affordable housing and sanitation facility, the following schemes are implemented by Ministry of Housing & Urban Poverty Alleviation:

(i) Basic Services to the Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM)

(ii) Rajiv Awas Yojana (RAY)

(iii) Interest Subvention Scheme (Interest Subsidy Scheme for Housing the Urban Poor)

(iv) Affordable Housing in Partnership (AHIP)

The State-wise details of funds sanctioned under these schemes are at Annexure.

(c) & (d): Ministry of Housing and Urban Poverty Alleviation has requested Ministry of Finance to grant the 'infrastructure' status to 'affordable housing project' to ensure enhanced credit flow to housing sector through benefits like various tax incentives, longer repayment tenure loans, higher debt-to-equity ratio, eligibility for low-cost external commercial borrowings etc.